

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2768/99

(A)

New Delhi this the 18th day of February, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri S.S. Verma,  
Chief Signal and Telecommunication  
Engineer (Construction) I  
North East Frontier Railway,  
Guwahati. .... Applicant

(through Mrs. Meenu Mainee, Advocate)

versus

1. Union of India through  
the Secretary, Railway Board,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.
2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
3. The Divl. Supdt. Engineer  
(Estate),  
Northern Railway,  
DRM Office,  
New Delhi.
4. The Estate Officer,  
Northern Railway,  
Baroda House,  
New Delhi.
5. The General Manager,  
North East Frontier Railway,  
Maligaon,  
Guwahati-781011.
6. The Managing Director,  
Rail India Technical and  
Economic Services,  
New Delhi House,  
27, Barakhamba Road,  
New Delhi. .... Respondents

(through Sh. R.L. Dhawan, Advocate)

ORDER(ORAL)

Learned counsel for the applicant seeks  
permission to withdraw the O.A. Permission granted.  
Accordingly, the O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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